

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 158 of 2014

Dated : 15th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Sponge Udyog Pvt. Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Ms. Priyabrat Sahu for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda
Ms. Malavika Prasad for R.2

ORDER

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/pr